NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	Hearing	391/394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Rithila for Petitioner

C. R. Wandalumar

0 to 42110158

2) Prima Halti

ROC

POT

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC and RD is present. She again requested time to file report. OL has filed one application for permission to appoint an Auditor for scrutiny of the books of accounts of the transferor company. The said petition is allowed. Permission is granted to OL to appoint one of the Auditors from the panel maintained by him for the purpose of scrutiny of books of accounts of the petitioner company and the petitioner company to pay the Auditor's fee as fixed as per rules.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)